

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated Guwahati, the <sup>18</sup> 26 November, 2023

**No. HC.V-69/2023/956 /Estt. ##** In exercise of the powers conferred under Article 229 of the Constitution of India, read with Rule 6 of the Gauhati High Court Services (Appointment, Conditions of Service and Conduct) Rules, 1967, Hon'ble the Chief Justice (Acting) has been pleased to promote and appoint the following Officers and Staff, on merit-cum-seniority basis, as **Administrative Officer (Judicial)** in the Principal Seat of the Gauhati High Court, Guwahati in the Pay Band of Rs. 22000-97000/-(PB-3) with Grade Pay of Rs. 11500/- per month plus other allowances as admissible under the Rules with effect from the date(s) of their joining:

Sl. No.	Name of the Officers & staff	Post(s) against which promotion is made
1.	Sri James Lal Sandam Neingaitte, Senior Judicial Assistant	Vice Sri Ramen Sarma, AO(Judl) since retired on attaining superannuation.
2.	Sri Partha Saikia, Court Master	Vice Sri Neil Jongske Sangma, AO(Judl) promoted to the post of Assistant Registrar.
3.	Sri Ahmadul Ala, Accountant	Vice Sri Prodip Sinha, AO(Judl) promoted to the post of Assistant Registrar.
4.	Sri Utpal Buragohain, Court Master	Vice Sri Sahidul Hoque, AO(Judl) promoted to the post of Assistant Registrar.

By order,

Sd/-Sri Sunil Kumar Poddar  
**REGISTRAR GENERAL**

Dated 26.11.2023

**Memo No. HC.V-69/2023/956-A/Estt. #**  
Copy to :-

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vigilance)/ (Admn./Judl./Estt), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Secretary, Gauhati High Court Legal Services Authority, Guwahati
5. The Registrar, Gauhati High Court,(Kohima Bench, Kohima/ Aizawl Bench, Aizawl/Itanagar Permanent Bench, Yupia, Arunachal Pradesh).
6. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
7. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati - 6.
8. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati -6
9. The Director, Assam Gazette, Assam Govt. Press, Bamunimaidan, Guwahati- 21 for publication of the above notification in the next issue of Assam Gazette.
10. The Director of Accounts & Treasuries, Assam, Dispur, Guwahati.
11. The Dy. Registrar \_\_\_\_\_, Gauhati High Court, Guwahati
12. The Assistant Registrar, \_\_\_\_\_, Gauhati High Court, Guwahati.
13. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
14. The Project Manager, Gauhati High Court, Guwahati with a request to upload this notification in the High Court website.
15. The Special Officer (Translation Wing), Gauhati High Court, Guwahati.
16. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
17. The Court Manager, Gauhati High Court, Guwahati.
18. The Treasury Officer, Kamrup Treasury, Guwahati - 1.
19. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_ Gauhati High Court, Guwahati.
20. The F&AO, Gauhati High Court, Guwahati.
21. The AOJ \_\_\_\_\_, Gauhati High Court, Guwahati.
22. The Court Officer No. I & II, Gauhati High Court, Guwahati.
23. Persons concerned.
24. The Chief Security Officer, Gauhati High Court, Guwahati.
25. The CA to the Registrar General, Gauhati High Court, Guwahati.
26. The Order/Personal File .

  
**REGISTRAR GENERAL**

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated Guwahati, the <sup>15</sup>24 November, 2023

**No. HC.V-69/2023/957 /Estt. ##** In exercise of the powers conferred under Article 229 of the Constitution of India, read with Rules 6 and 7(2) of the Gauhati High Court Services (Appointment, Conditions of Service and Conduct) Rules, 1967, Hon'ble the Chief Justice (Acting) has been pleased to promote and appoint **Sri Santanu Kr.Deka, Assistant Registrar as Deputy Registrar** in the Principal Seat of the Gauhati High Court, Guwahati, on merit-cum-seniority basis, in the Pay Band of Rs. 30000-110000/- (PB-4) with Grade Pay of Rs. 15700/- per month plus other allowances as admissible under the Rules with effect from the date of his joining vice Sri Jayanta Kumar Nandi, Deputy Registrar, promoted to the post of Joint Registrar.

By order,  
Sd/- Sri Sunil Kumar Poddar  
**REGISTRAR GENERAL**

**Memo No. HC.V-69/2023/957-A /Estt. # Dated 24.11.2023**

Copy for information & necessary Action to :-

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vigilance)/ (Admn.)/Judl./Estt), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Secretary, Gauhati High Court Legal Services Authority, Guwahati
5. The Registrar, Gauhati High Court,(Kohima Bench, Kohima/ Aizawl Bench, Aizawl/Itanagar Permanent Bench, Naharlagun).
6. The Joint Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
7. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati - 6.
8. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati -6
9. The Director, Assam Gazette, Assam Govt. Press, Bamunimaidan, Guwahati- 21 for publication of the above notification in the next issue of Assam Gazette.
10. The Director of Accounts & Treasuries, Assam, Dispur, Guwahati.
11. The Dy. Registrar \_\_\_\_\_, Gauhati High Court, Guwahati
12. The Assistant Registrar, \_\_\_\_\_, Gauhati High Court, Guwahati.
13. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
14. The Project Manager, Gauhati High Court, Guwahati with a request to upload this notification in the High Court website.
15. The Special Officer (Translation Wing), Gauhati High Court, Guwahati.
16. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
17. The Court Manager, Gauhati High Court, Guwahati.
18. Person concerned.
19. The Treasury Officer, Kamrup Treasury, Guwahati - 1.
20. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_ Gauhati High Court, Guwahati.
21. The F&AO, Gauhati High Court, Guwahati.
22. The AOJ \_\_\_\_\_, Gauhati High Court, Guwahati.
23. The Court Officer No. I & II, Gauhati High Court, Guwahati.
24. The Chief Security Officer, Gauhati High Court, Guwahati.
25. The CA to the Registrar General, Gauhati High Court, Guwahati.
26. The Order/Personal File .

  
**REGISTRAR GENERAL**

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

**Dated Guwahati, the 26<sup>th</sup> November, 2023**

**No. HC.V-69/2023/958/Estt. ##** In exercise of the powers conferred under Article 229 of the Constitution of India, read with Rule 6 of the Gauhati High Court Services (Appointment, Conditions of Service and Conduct) Rules, 1967, Hon'ble the Chief Justice (Acting) has been pleased to promote and appoint **Sri Nabajyoti Dutta, Senior Private Secretary, as Assistant Registrar** in the Principal Seat of the Gauhati High Court, Guwahati, on merit-cum-seniority basis, in the Pay Band of Rs. 30000-110000/- (PB-4) with Grade Pay of Rs. 14500/- per month plus other allowances as admissible under the Rules with effect from the date of his joining, vice Sri Santanu Kr.Deka, Assistant Registrar, promoted as Deputy Registrar.

By order,  
Sd/-Sri Sunil Kumar Poddar  
**REGISTRAR GENERAL**

**Memo No. HC.V-69/2023/958-A /Estt. # Dated 21.11.2023**

**Copy to :-**

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vigilance)/ (Admn.)/Judl./Estt.), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Secretary, Gauhati High Court Legal Services Authority, Guwahati
5. The Registrar, Gauhati High Court,(Kohima Bench, Kohima/ Aizawl Bench, Aizawl/Itanagar Permanent Bench, Naharlagun).
6. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
7. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati - 6.
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12. The Assistant Registrar, \_\_\_\_\_, Gauhati High Court, Guwahati.
13. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
14. The Project Manager, Gauhati High Court, Guwahati with a request to upload this notification in the High Court website.
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17. The Court Manager, Gauhati High Court, Guwahati.
18. Person concerned.
19. The Treasury Officer, Kamrup Treasury, Guwahati - 1.
20. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_ Gauhati High Court, Guwahati.
21. The F&AO, Gauhati High Court, Guwahati.
22. The AOJ \_\_\_\_\_, Gauhati High Court, Guwahati.
23. The Court Officer No. I & II, Gauhati High Court, Guwahati.
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**REGISTRAR GENERAL**

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated Guwahati, the 24<sup>th</sup> November, 2023

**No. HC.V-69/2023/959/Estt. ##** In exercise of the powers conferred under Article 229 of the Constitution of India, read with Rules 6 of the Gauhati High Court Services (Appointment, Conditions of Service and Conduct) Rules, 1967, Hon'ble the Chief Justice (Acting) has been pleased to promote and appoint **Smti. Shivani Gautam, Private Secretary**, as **Senior Private Secretary** in the Principal Seat of the Gauhati High Court, Guwahati, on merit-cum-seniority basis, in the Pay Band of Rs. 30000-110000/- (PB-4) with Grade Pay of Rs. 14500/- per month plus other allowances as admissible under the Rules with effect from the date of his joining vice **Sri Nabajyoti Dutta, Senior Private Secretary**, promoted to the post of Assistant Registrar.

By order,  
Sd/-Sri Sunil Kumar Poddar  
**REGISTRAR GENERAL**

**Memo No. HC.V-69/2023/959-A /Estt. # Dated 24.11.2023**

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6. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
7. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati - 6.
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23. The Court Officer No. I & II, Gauhati High Court, Guwahati.
24. The Chief Security Officer, Gauhati High Court, Guwahati.
25. The CA to the Registrar General, Gauhati High Court, Guwahati.
26. The Order/Personal File .

  
24.11.2023  
**REGISTRAR GENERAL**